GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA
STARRED QUESTION NO. *38
ANSWERED ON 27.11.2024

JIYO PARSI SCHEME

*38   SHRI BHARTRUHARI MAHTAB:

Will the Minister of MINORITY AFFAIRS be pleased to state:-

(a)   whether the Government has launched Jiyo Parsi scheme for Parsi Community, if so, the details thereof and if not, the reasons therefor; and

(b)   whether the Government is also considering to launch such schemes for other communities, if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJIJU)

(a) & (b): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) AND (B) OF LOK SABHA STARRED QUESTION NO. *38 ASKED BY SHRI BHARTRUHARI MAHTAB REGARDING 'JIYO PARSI SCHEME'.

(a)   The population of Parsis (Zoroastrians), a notified minority community under the National Commission of Minorities Act 1992, has declined from 1,14,000 in 1941 to 57,264 in 2011 as per census data. In order to arrest the decline in population and reverse the trend, the Government of India through the Ministry of Minority Affairs formulated the Jiyo Parsi Scheme in September 2013. The scheme has three components:

     i) Medical Assistance – to provide financial assistance for medical treatment under standard medical protocol;

     ii) Health of Community – to provide financial assistance to Parsi couples towards childcare and assistance to dependent elderly; and

     iii)   Advocacy – to create awareness among the younger generation of marriageable age and young couples to make efforts to contain the population decline of the community and to seek early diagnosis and treatment where necessary.

     The assistance under the scheme is being released to the beneficiaries through Direct Benefit Transfer (DBT) mode after biometric authentication and other verifications by the respective State Governments. A scheme guideline is available on Ministry's website (www.minorityaffairs.gov.in).

(b)   Presently, there is no such proposal in the Ministry.

*****